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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB)No.547/KB2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Daya Engineering Works Pvt.Ltd.-Versus- UIC Udyog Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Siddhi Dhandharia. Respondent
Practicing Company Secretary. 4/12/17
MS Debaleena Ganguly] operational creditor
Ms Sanchari Chakraborty]
Mr. Soumik Chakraborty] Operational Creditor
Advocate 4.12.17
Siddhi 04.12.17

ORDER

Ld. Counsel for the operational creditor and the Ld. Pr. CS for the corporate debtor are present.

Ld. Pr. CS for the corporate debtor made a request that 3 days' time may be granted for filing reply. Prayer is allowed. Reply may be filed within 3 days with a copy in advance to the opposite party and thereafter rejoinder, if any, may be filed within 3 days with a copy in advance to the opposite party.

List on 14/12/2017 for admission.

Sd
(Jinan K.R.)

Member (J)

Sd
(V.P.Singh)

Member (J)